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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA-1574/2004
MA-1313/2004

This the 21st day of July, 2005

HON'BLE MR. JUSTICE M.A. KHAN, VICE CHAIRMAN (J)
HON'BLE MR. M.K. MISRA, MEMBER (A)

1. N.S.Adhikari
S/o late Sh. A.S.Adhikari,
R/o N-517, Sector-IX,
R.K.Puram,
New Delhi-110022.
2. Mohan Singh
S/o late Shri Baru Ram
R/o T-23/3. Officers Quarters,
Vayu Senabad,
New Delhi-110062.
3. Nachatter Singh,
S/o late Shri Neka Singh
T/o H.No.1216-S, Sector-7B,
Chandigarh.

(None)

Versus

Union of India through

1. Defence Secretary,
South Block, New Delhi.
2. The Chief of Air Staff, Vayu Bhawan.
3. The Principal Director (Pers (Civil.) Air H.Q. Vayu Bhawan
4. Director Vigilance & P.G.
Ministry of Defence,
Sena Bhavan, New Delhi.

(By Advocate: Sh. Surender Kumar)

M. A. Khan

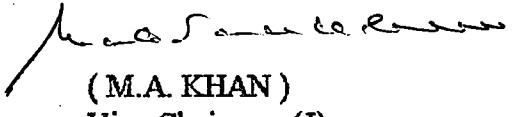
ORDER (ORAL)

By Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Nobody is present on behalf of the applicant although the matter was passed over once. It seems that applicant is not interested in pursuing the OA further. Accordingly, OA is dismissed in default and for non-prosecution.


(M.K. MISRA)

Member (A)


(M.A. KHAN)

Vice Chairman (J)

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